

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER(J)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP No.09/241/AMR/2021		241	Smt. Katuri Rao Tanniru & 2 others Vs Yanamadala Ravi Kumar & 3 others) (In the matter of Prakasam District Permanent Fund Nidhi Limited)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

The Learned Counsel for the Petitioner present. There is no representation for Respondents. The matter adjourned to 21.12.2022.

Sd/-
MEMBER JUDICIAL